

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No. 46/UHC /Admin.A/2024

Dated: Nainital: February 04, 2024

Hon'ble Ms. Justice Ritu Bahri has assumed charge of Office of the Chief Justice of High Court of Uttarakhand, Nainital on February 04, 2024 at 12:00 Noon pursuant to the Notification No. K.13032/02/2023-US.II dated 02.02.2024 issued by Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

**Sd/-
Registrar General**

No. 713/UHC/I-d-1/Admin.A /2024

Dated: Nainital: February 04, 2024.

Copy forwarded to:

1. Secretary General, Hon'ble Supreme Court of India, New Delhi.
2. Advocate General, Government of Uttarakhand.
3. Deputy Secretary, Government of India, Ministry of Law & Justice (Dept. of Justice), Jaisalmer House, 26, Man Singh Road, New Delhi 110011 with reference to the Notification mentioned above.
4. Chief Secretary, Government of Uttarakhand, Dehradun.
5. Secretary to H.E. the Governor of Uttarakhand, Raj Bhawan, Dehradun.
6. Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
7. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
8. Secretary (Personnel), Government of Uttarakhand, Dehradun.
9. Accountant General (A&E), Uttarakhand, Mahalekhakar Bhawan, Chuna Bhatta Road, Kaulagarh, Dehradun, Pin-248195 with the request to issue pay slip in favour of Hon'ble Ms. Justice Ritu Bahri, Chief Justice, High Court of Uttarakhand, Nainital, immediately.
10. Director, Treasuries & Financial Services, 23 Laxmi Road, Dalanwala, Dehradun.
11. Chairman, Bar Council of Uttarakhand, Nainital.
12. President/Secretary, High Court Bar Association, Nainital.
13. Director, Printing & Stationery, Roorkee with the request to publish the notification in the next issue of the Gazette.
14. Registrar General, High Court of Judicature at Allahabad.
15. Registrar General, High Court of Telangana, Hyderabad.
16. Registrar General, High Court of Andhra Pradesh, Amravati.
17. Registrar General, High Court of Judicature of Bombay at Mumbai.
18. Registrar General, Chhattisgarh High Court, Bilaspur (Chhattisgarh).
19. Registrar General, Delhi High Court, Delhi.
20. Registrar General, Gauhati High Court, Gauhati.
21. Registrar General, High Court of Gujarat, Sola, Ahmedabad.
22. Registrar General, Himanchal Pradesh High Court, Shimla.
23. Registrar General, High Court of Jammu & Kashmir And Ladakh, Jammu.
24. Registrar General, Jharkhand High Court, Ranchi.
25. Registrar General, High Court of Karnataka, Bengaluru.
26. Registrar General, High Court of Kerala, Ernakulam (Kochi).
27. Registrar General, High Court of Madhya Pradesh, Jabalpur.
28. Registrar General, Madras High Court, Chennai.
29. Registrar General, High Court of Judicature at Patna, Patna.
30. Registrar General, High Court of Punjab & Haryana, Chandigarh.
31. Registrar General, High Court of Rajasthan, Jodhpur.
32. Registrar General, High Court of Sikkim, Gangtok.

33. Registrar General, High Court of Orissa, Cuttack.
34. Registrar General, High Court of Judicature of Calcutta at Kolkata.
35. Registrar General, High Court of Manipur, Imphal.
36. Registrar General, High Court of Meghalaya, Shillong.
37. Registrar General, High Court of Tripura, Agartala.
38. All the Registrars of the Court.
39. P.P.S. to Hon'ble the Chief Justice.
40. P.S./P.A. to Hon'ble Judges of this Court with the request to place the notification for kind perusal of His Lordship.
41. P.S. to Registrar General of the Court.
42. Chief Treasury Officer, Nainital.
43. Joint Registrars /Deputy Registrars /Assistant Registrars /Section Officers of the Court.
44. Chief Protocol Officer of the Court.
45. Deputy Registrar (I.T.) of the Court with the request to upload it on the official website of the High Court.
46. Librarian/ Management Officer/ Protocol Officer/Public Relations Officer of the Court.
47. Guard File.

By order,

Registrar (Judicial)